



LEGISLATIVE ASSEMBLY OF GOA

The Goa Appropriation Bill, 1994

(Bill No. 8 of 1994)

(As passed by the Legislative Assembly of Goa)

GOA LEGISLATURE DEPARTMENT
ASSEMBLY HALL, PANAJI
MAY, 1994

THE GOA APPROPRIATION BILL, 1994

(Bill No. 8 of 1994)

A

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 1994-95.

BE it enacted by the Legislative Assembly of Goa in the Forty-fifth Year of the Republic of India as follows:—

1. *Short title.*—This Act may be called the Goa Appropriation Act, 1994.

2. *Issue of Rs. 7,83,28,41,000 out of the Consolidated Fund of the State of Goa for the financial year 1994-95.*—From and out of the Consolidated Fund of the State of Goa there may be paid and applied sums not exceeding those specified in column 5 of the Schedule, amounting in the aggregate to the sum of seven hundred eighty three crores twenty eight lakhs and forty one thousand rupees towards defraying the several charges which will arise for payment during the financial year 1994-95 in respect of the services and purposes specified in column 2 of the Schedule.

3. *Appropriation.*—The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Goa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

THE SCHEDULE

(See Sections 2 & 3)

No. of Demand	Services and purposes	Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund of the State of Goa	Total
1	2	3	4	5
<i>(Rs. in thousands)</i>				
1.	State Legislature	60,00	6,00	66,00
—	Governor (Appropriation)	—	53,00	53,00
2.	Council of Ministers	50,00	—	50,00
3.	Administration of Justice	1,84,00	—	1,84,00
4.	Elections	1,78,00	—	1,78,00
5.	Land Revenue	1,08,00	—	1,08,00
6.	Stamps and Registration	43,00	—	43,00
7.	State Excise	95,00	—	95,00
8.	Sales Tax	85,00	—	85,00
9.	Taxes on Vehicles	34,00	—	34,00
10.	Other Taxes and Duties	14,00	—	14,00
11.	Secretariat	3,25,00	—	3,25,00
—	Interest Payments (Appropriation)	—	78,67,00	78,67,00
—	Public Service Commission (Appropriation)	—	29,00	29,00
12.	District Administration	3,10,00	—	3,10,00
13.	Treasury and Accounts Administration	1,91,00	—	1,91,00
14.	Police	13,36,00	—	13,36,00
15.	Jails	65,00	—	65,00
16.	Supplies and Disposals	1,00	—	1,00
17.	Stationery and Printing	1,40,00	—	1,40,00
18.	Public Works	22,01,20	—	22,01,20
19.	Other Administrative Services	2,26,00	—	2,26,00
20.	Pension	13,00,00	—	13,00,00
21.	Miscellaneous General Services	10,00,00	—	10,00,00
22.	General Education	88,12,46	—	88,12,46
23.	Technical Education	11,49,14	—	11,49,14

1	2	3	4	5
<i>(Rs. in thousands)</i>				
24.	Sports and Youth Services	3,17,50	20,00	3,37,50
25.	Art and Culture	3,92,08	—	3,92,08
26.	Medical and Public Health	42,84,62	8,00	42,92,62
27.	Family Welfare	1,23,00	—	1,23,00
28.	Water Supply and Sanitation	40,85,00	—	40,85,00
29.	Housing	3,47,10	—	3,47,10
30.	Urban Development	4,40,00	—	4,40,00
31.	Information and Publicity	94,00	—	94,00
32.	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	77,35	—	77,35
33.	Labour and Employment	4,47,86	—	4,47,86
34.	Social Security and Welfare	6,69,12	—	6,69,12
35.	Nutrition	1,18,50	—	1,18,50
36.	Relief on account of Natural Calamities	1,06,10	—	1,06,10
37.	Agriculture	7,03,37	—	7,03,37
38.	Soil and Water Conservation	87,50	—	87,50
39.	Animal Husbandry	4,14,85	—	4,14,85
40.	Dairy Development	36,00	—	36,00
41.	Fisheries	3,12,16	—	3,12,16
42.	Forestry and Wild Life	4,35,90	—	4,35,90
43.	Food, Storage and Warehousing	38,46,00	—	38,46,00
44.	Agricultural Research and Education	72,00	—	72,00
45.	Cooperation	1,85,00	—	1,85,00
46.	Marketing and Quality Control	22,50	—	22,50
47.	Rural Employment	1,91,50	—	1,91,50
48.	Community Development and Panchayats	3,56,00	—	3,56,00
49.	Special Area Programme	2,12,00	—	2,12,00
50.	Major and Medium Irrigation	32,22,00	45,00	32,67,00
51.	Minor Irrigation	5,42,00	—	5,42,00
52.	Command Area Development	2,68,00	—	2,68,00
53.	Flood Control and Drainage	43,00	—	43,00
54.	Energy	1,14,56,68	—	1,14,56,68

1	2	3	4	5
			<i>(Rs. in thousands)</i>	
55.	Non-Conventional Sources of Energy	37,50	—	37,50
56.	Village and Small Industries	5,33,07	—	5,33,07
57.	Industries	2,22,00	—	2,22,00
58.	Mining	24,00	—	24,00
59.	Ports and Lighthouses	88,00	—	88,00
60.	Roads and Bridges	28,50,00	—	28,50,00
61.	Road Transport	1,15,00	—	1,15,00
62.	Inland Water Transport	5,71,00	—	5,71,00
63.	Other Scientific Research	60,00	—	60,00
64.	Ecology and Environment	20,00	—	20,00
65.	Tourism	3,45,00	2,00	3,47,00
66.	Census, Surveys and Statistics	1,08,00	—	1,08,00
67.	Civil Supplies	39,00	—	39,00
68.	Other General Economic Services	22,00	—	22,00
—	Public Debt (Appropriation)	—	1,30,63,35	1,30,63,35
69.	Loans and Advances to State Government Servants, etc.	3,84,00	—	3,84,00
	GRAND TOTAL	5,72,35,06	2,10,93,35	7,83,28,41
	Revenue	4,09,59,82	79,55,00	4,89,14,82
	Capital, Public Debt and Loans and Advances	1,62,75,24	1,31,38,35	2,94,13,59

